

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 22.03.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	27668/2024	22.03.2024	BLAPL-13968/2023	P.K.MOHANTY	C.O.		Order Dtd. 2024-03-20	BAIL-2	(Seat No-10)
2	27669/2024	22.03.2024	BLAPL-13968/2023	N.ROUT	C.O.		Order Dtd. 2024-03-20	BAIL-2	(Seat No-10)
3	27670/2024	22.03.2024	BLAPL-13685/2023	P.K.MOHANTY	C.O.		Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
4	27672/2024	22.03.2024	BLAPL-13685/2023	P.K.SWAIN	C.O.		Order Dtd. 2024-03-20	BAIL-2	(Seat No-7)
5	27674/2024	22.03.2024	BLAPL-1604/2024	G JAYASINGH	C.O.		Order Dtd. 2024-03-19		(Seat No-7)
6	27675/2024	22.03.2024	BLAPL-1766/2024	AK MOHANTY	C.O.		Order Dtd. 2024-03-19		(Seat No-7)
7	27679/2024	22.03.2024	WP (C) - 6690/2024	B.K. BEHERA	C.O.		Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
8	27680/2024	22.03.2024	WP (C) - 6688/2024	B.K. BEHERA	C.O.		Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
9	27682/2024	22.03.2024	ABLAPL-2157/2024	PK MOHANTY	C.O.		Order Dtd. 2024-03-20	BAIL-2	(Seat No-8)
10	27684/2024	22.03.2024	BLAPL-1671/2024	J KAMILA	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
11	27685/2024	22.03.2024	BLAPL-1637/2024	MR SAHOO	C.O.		Order Dtd. 2024-03-19	BAIL-2	(Seat No-8)
12	27687/2024	22.03.2024	BLAPL-1635/2024	B SINGH	C.O.		Order Dtd. 2024-03-19		(Seat No-8)

13	27688/2024	22.03.2024	BLAPL-1710/2024	SC PANDA	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
14	27690/2024	22.03.2024	BLAPL-1673/2024	SC PANDA	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
15	27691/2024	22.03.2024	BLAPL-1587/2024	HK MOHANTA	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
16	27692/2024	22.03.2024	BLAPL-1565/2024	K SAHOO	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
17	27694/2024	22.03.2024	BLAPL-1563/2024	JP KAR	C.O.		Order Dtd. 2024-03-19		(Seat No-8)
18	27695/2024	22.03.2024	BLAPL-1562/2024	CR KAR	C.O.		Order Dtd. 2024-03-19	BAIL-2	(Seat No-7)
19	27696/2024	22.03.2024	BLAPL-1668/2024	B SINGH	C.O.		Order Dtd. 2024-03-19		(Seat No-7)
20	27699/2024	22.03.2024	ABLAPL-1069/2024	AK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-13	BAIL-2	(Seat No-12)
21	27700/2024	22.03.2024	BLAPL-1662/2024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No-12)
22	27701/2024	22.03.2024	BLAPL-1558/2024	R K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No-12)
23	27702/2024	22.03.2024	BLAPL-1684/2024	BIBHUDHANA NDA MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No-12)
24	27703/2024	22.03.2024	BLAPL-1672/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2024-03-19		(Seat No-12)
25	27706/2024	22.03.2024	CRLMA-53/2024	S.K. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-21		(Seat No-12)
26	27707/2024	22.03.2024	WP (C) - 10386/2010	M.D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-18	WRIT BRANCH-2	(Seat No-45)
27	27708/2024	22.03.2024	WP (C) - 19080/2020	B.K. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-14)
28	27709/2024	22.03.2024	WP (C) - 21543/2023	J.D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-10)

29	27710/2024	22.03.2024	WP (C) - 21543/2023	A. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-10)
30	27711/2024	22.03.2024	WP (C) - 21543/2023	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-10)
31	27713/2024	22.03.2024	WPC (OAC) - 3667/2017	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	OA Branch	(Seat No-1)
32	27714/2024	22.03.2024	CONTC-1643/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-1)
33	27715/2024	22.03.2024	CONTC-1641/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-1)
34	27716/2024	22.03.2024	BLAPL-456/2024	BK HATI	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	BAIL-2	(Seat No-11)
35	27717/2024	22.03.2024	WPC (OAC) - 1211/2017	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	OA Branch	(Seat No-1)
36	27718/2024	22.03.2024	BLAPL-1958/2024	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-1)
37	27719/2024	22.03.2024	CONTC-1642/2024	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-1)
38	27720/2024	22.03.2024	CONTC-1657/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-1)
39	27721/2024	22.03.2024	WP (C) - 3260/2024	S K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-1	(Seat No-4)
40	27722/2024	22.03.2024	CONTC-1669/2024	U. CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-4)
41	27723/2024	22.03.2024	WP (C) - 3260/2024	M D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-18	WRIT BRANCH-1	(Seat No-4)
42	27724/2024	22.03.2024	CONTC-1637/2024	PRADEEP KUMAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No-4)
43	27725/2024	22.03.2024	WP (C) - 6871/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
44	27726/2024	22.03.2024	WP (C) - 20982/2017	S.S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-26)

45	27727/2024	22.03.2024	WP (C) - 6866/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
46	27728/2024	22.03.2024	WPC (OA) - 565/2018	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	OA Branch	(Seat No-1)
47	27729/2024	22.03.2024	WP (C) - 6858/2024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
48	27730/2024	22.03.2024	WP (C) - 42448/2023	S C TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-27)
49	27731/2024	22.03.2024	WPC (OAC) - 2585/2017	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	OA Branch	(Seat No-1)
50	27732/2024	22.03.2024	WP (C) - 42445/2023	S C TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-27)
51	27733/2024	22.03.2024	WP (C) - 38883/2023	K SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-04-29	WRIT BRANCH-5	(Seat No-47)
52	27734/2024	22.03.2024	WP (C) - 19669/2022	PRATIK DASH	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-38)
53	27735/2024	22.03.2024	WP (C) - 22555/2015	K N SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-43)
54	27736/2024	22.03.2024	CRLMC-434/2024	S.K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-7)
55	27737/2024	22.03.2024	WP (C) - 21120/2015	D R RATH	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-12)
56	27738/2024	22.03.2024	WP (C) - 952/2018	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2018-03-29		(Seat No-12)
57	27739/2024	22.03.2024	CRLMC-817/2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-2)
58	27740/2024	22.03.2024	WP (C) - 14774/2022	S CH SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
59	27741/2024	22.03.2024	WP (C) - 6091/2024	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-5)
60	27742/2024	22.03.2024	WP (C) - 6605/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)

61	27743/2024	22.03.2024	WP (C) - 6434/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-37)
62	27744/2024	22.03.2024	WP (C) - 6093/2024	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-5)
63	27745/2024	22.03.2024	WP (C) - 6140/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-31)
64	27746/2024	22.03.2024	WP (C) - 6137/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-31)
65	27747/2024	22.03.2024	WP (C) - 6050/2024	P K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No-5)
66	27748/2024	22.03.2024	WP (C) - 22177/2022	P K DAS	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH-5	(Seat No-21)
67	27749/2024	22.03.2024	FAO-340/2022	R K MOHABHOI	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
68	27750/2024	22.03.2024	BLAPL-1072/2024	K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-20		(Seat No-2)
69	27751/2024	22.03.2024	BLAPL-1072/2024	S BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-03-20		(Seat No-2)
70	27752/2024	22.03.2024	FAO-340/2022	S K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
71	27753/2024	22.03.2024	CRLMC-841/2024	S.CH. SAHU	C.O.	COURT NO. 22	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-2)
72	27754/2024	22.03.2024	FAO-521/2023	S K SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
73	27755/2024	22.03.2024	CRLMC-897/2024	ACHYUTANAN DA PATTANAIAK	C.O.	COURT NO. 22	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-2)
74	27756/2024	22.03.2024	FAO-521/2023	P K PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
75	27757/2024	22.03.2024	CRLMC-4665/2023	BALARAM SINGH	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Seat No-2)
76	27758/2024	22.03.2024	CRLMC-783/2024	B. MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-2)

77	27759/2024	22.03.2024	WP (C) - 15288/2023	PK BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
78	27760/2024	22.03.2024	CRLMC-762/2024	S.K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-7)
79	27761/2024	22.03.2024	CRLMC-780/2024	M.N. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-7)
80	27762/2024	22.03.2024	WP (C) - 6767/2024	BN MOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
81	27763/2024	22.03.2024	CRLMC-769/2024	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-3)
82	27764/2024	22.03.2024	FAO-74/2024	MN MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-3)
83	27765/2024	22.03.2024	CRLMC-775/2024	M.K. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-3)
84	27766/2024	22.03.2024	FAO-74/2024	S SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20		(Seat No-3)
85	27767/2024	22.03.2024	FAO-31/2024	AK BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-5)
86	27768/2024	22.03.2024	FAO-31/2024	NK SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-5)
87	27769/2024	22.03.2024	CRLMC-814/2024	P.R. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-2)
88	27770/2024	22.03.2024	CRLMC-5531/2023	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMINAL MISC	(Seat No-1)
89	27771/2024	22.03.2024	WP (C) - 6192/2024	C ACHARAY	C.O.	COURT NO. 15	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
90	27772/2024	22.03.2024	CRLMC-893/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)
91	27773/2024	22.03.2024	FAO-585/2023	SK SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
92	27774/2024	22.03.2024	CRLMC-894/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-2)

93	27775/2024	22.03.2024	FAO-585/2023	I CH SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
94	27776/2024	22.03.2024	BLAPL-887/2024	P K BHUYAN	C.O.	COURT NO. 8	Order Dtd. 2024-03-21	BAIL-1	(Seat No-6)
95	27777/2024	22.03.2024	CRLMC-815/2024	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMINAL MISC	(Seat No-2)
96	27778/2024	22.03.2024	FAO-111/2023	RK RATH	C.O.	COURT NO. 23	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-2)
97	27779/2024	22.03.2024	BLAPL-707/2024	M ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-03-14		(Seat No-2)
98	27780/2024	22.03.2024	CRLMC-819/2024	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-2)
99	27781/2024	22.03.2024	FAO-75/2024	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-20		(Seat No-2)
100	27782/2024	22.03.2024	CRLMC-779/2024	S. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Seat No-2)
101	27783/2024	22.03.2024	CRLMC-781/2024	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-2)
102	27784/2024	22.03.2024	BLAPL-707/2024	SUJAY SHANKER SINGHDEO	C.O.	COURT NO. 15	Order Dtd. 2024-03-14		(Seat No-2)
103	27785/2024	22.03.2024	CRLMC-693/2024	J. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-1)
104	27786/2024	22.03.2024	WP (C) - 3658/2024	DURGA PRASANNA MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No-24)
105	27787/2024	22.03.2024	WP (C) - 6657/2024	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No-40)
106	27788/2024	22.03.2024	WP (C) - 6736/2024	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
107	27789/2024	22.03.2024	WP (C) - 6816/2024	SARAT DASH	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
108	27790/2024	22.03.2024	WP (C) - 6830/2024	M N MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)

109	27791/2024	22.03.2024	WP (C) - 6825/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
110	27792/2024	22.03.2024	WP (C) - 6793/2024	P K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
111	27793/2024	22.03.2024	WP (C) - 6653/2024	D K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No-40)
112	27794/2024	22.03.2024	WP (C) - 6823/2024	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
113	27795/2024	22.03.2024	WP (C) - 6787/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
114	27796/2024	22.03.2024	WP (C) - 6801/2024	D K JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No-7)
115	27797/2024	22.03.2024	CRLMP-326/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-45)
116	27801/2024	22.03.2024	WP (C) - 15824/2018	S C BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Seat No-22)
117	27802/2024	22.03.2024	BLAPL-1458/2024	MK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	BAIL-1	(Seat No-6)
118	27803/2024	22.03.2024	WP (C) - 25164/2014	KARMA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-5	(Seat No-20)
119	27805/2024	22.03.2024	WP (C) - 27120/2023	AKHYAYA KUMAR MISRA	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-4	(Seat No-27)
120	27807/2024	22.03.2024	WP (C) - 5181/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-36)
121	27808/2024	22.03.2024	WP (C) - 5181/2024	B K PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-6	(Seat No-36)
122	27809/2024	22.03.2024	WP (C) - 7780/2018	C R NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-24)
123	27811/2024	22.03.2024	WP (C) - 7780/2018	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2024-03-19	WRIT BRANCH-6	(Seat No-24)
124	27813/2024	22.03.2024	WP (C) - 38445/2023	K C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No-42)

125	27815/2024	22.03.2024	WP (C) - 38445/2023	NIRANJAN ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03-18	WRIT BRANCH-8	(Seat No-42)
126	27816/2024	22.03.2024	WP (C) - 12884/2014	T K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-1)
127	27817/2024	22.03.2024	WP (C) - 4170/2024	MN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-13)
128	27819/2024	22.03.2024	WP (C) - 12884/2014	S K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-1)
129	27820/2024	22.03.2024	WP (C) - 4170/2024	NK ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-13)
130	27821/2024	22.03.2024	WP (C) - 14077/2020	BK PARDHI	C.O.	COURT NO. 6	Order Dtd. 2024-03-20	WRIT BRANCH-5	(Seat No-21)
131	27822/2024	22.03.2024	MATA-232/2022	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	FIRST APPEAL	(Seat No-2)
132	27825/2024	22.03.2024	CRLA-125/2024	SUBRATA PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-03-21		(Seat No-2)
133	27826/2024	22.03.2024	ABLAPL-5035/2020	B SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-03-21	BAIL-1	(Seat No-4)
134	27827/2024	22.03.2024	JCRLA-10/2010	ABINASH SUNDARAY	C.O.	COURT NO. 7	Order Dtd. 2024-03-20	CRIMINAL APPEAL	(Seat No-2)
135	27828/2024	22.03.2024	WP (C) - 6339/2024	MK PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
136	27829/2024	22.03.2024	RSA-65/2024	GANESH CH. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-03-21		(Seat No-117)
137	27830/2024	22.03.2024	RSA-39/2023	PK BEHERA	C.O.	DR (J)	Order Dtd. 2024-03-21	SECOND APPEAL	(Seat No-1)
138	27831/2024	22.03.2024	MATA-119/2022	B R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	FIRST APPEAL	(Seat No-1)
139	27832/2024	22.03.2024	MATA-119/2022	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	FIRST APPEAL	(Seat No-1)
140	27833/2024	22.03.2024	WP (C) - 1083/2016	N N MOAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
141	27834/2024	22.03.2024	MATA-72/2022	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	FIRST APPEAL	(Seat No-5)

14 2	27835/2 024	22.03.202 4	WP (C) - 5572/20 24	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
14 3	27836/2 024	22.03.202 4	WP (C) - 5565/20 24	UDAY KUMAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
14 4	27837/2 024	22.03.202 4	WP (C) - 6625/20 24	ARTATRAN PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
14 5	27838/2 024	22.03.202 4	WP (C) - 9077/20 18	S K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
14 6	27839/2 024	22.03.202 4	WP (C) - 9077/20 18	ABINASH SUNDARAY	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
14 7	27840/2 024	22.03.202 4	WP (C) - 26415/2 023	B R SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
14 8	27841/2 024	22.03.202 4	MATA- 79/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-16		(Seat No- 108)
14 9	27842/2 024	22.03.202 4	ABLAPL- 14320/2 023	S K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-12	BAIL-1	(Seat No- 3)
15 0	27843/2 024	22.03.202 4	ABLAPL- 2058/20 23	J R NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-19	BAIL-2	(Seat No- 11)
15 1	27844/2 024	22.03.202 4	CRLMP- 13/2024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	WRIT BRANCH-7	(Seat No- 10)
15 2	27845/2 024	22.03.202 4	BLAPL- 10766/2 023	B. S. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 4)
15 3	27846/2 024	22.03.202 4	BLAPL- 11928/2 023	S. P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 4)
15 4	27847/2 024	22.03.202 4	BLAPL- 12667/2 023	S. P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 6)
15 5	27848/2 024	22.03.202 4	BLAPL- 12643/2 023	S. P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 6)
15 6	27849/2 024	22.03.202 4	CRLA- 1282/20 23	R. .R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	CRIMINAL APPEAL	(Seat No- 9)
15 7	27850/2 024	22.03.202 4	CRLA- 229/202 4	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
15 8	27851/2 024	22.03.202 4	CRLA- 116/202 3	T. R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 9)

159	27852/2024	22.03.2024	BLAPL-9214/2023	P. N. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-1	(Seat No-6)
160	27853/2024	22.03.2024	BLAPL-9940/2023	A. K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-1	(Seat No-2)
161	27854/2024	22.03.2024	BLAPL-10365/2023	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-2	(Seat No-10)
162	27855/2024	22.03.2024	CRLA-210/2024	A. K. ROUL	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No-10)
163	27856/2024	22.03.2024	BLAPL-12767/2023	J. ROUL	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-2	(Seat No-10)
164	27857/2024	22.03.2024	BLAPL-12425/2023	J. MAHAPATRA	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-2	(Seat No-7)
165	27858/2024	22.03.2024	WPC (OAC) - 4259/2016	U. K. SAHU	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	OA Branch	(Seat No-1)
166	27859/2024	22.03.2024	ABLAPL-2417/2024	BRAJA MOHAN BARIK	C.O.	COURT NO. 5			(Seat No-1)
167	27860/2024	22.03.2024	ABLAPL-2411/2024	K DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No-8)
168	27861/2024	22.03.2024	ABLAPL-2392/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-8)
169	27862/2024	22.03.2024	ABLAPL-2423/2024	G SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-8)
170	27863/2024	22.03.2024	ABLAPL-2382/2024	GB SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-8)
171	27864/2024	22.03.2024	WP (C) - 5325/2024	M. MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-03-13	WRIT BRANCH-8	(Seat No-29)
172	27865/2024	22.03.2024	ABLAPL-2377/2024	B SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
173	27866/2024	22.03.2024	ABLAPL-2395/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-1)
174	27867/2024	22.03.2024	WP (C) - 6799/2024	H. K. MOHANTA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)

175	27868/2024	22.03.2024	ABLAPL-2399/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-3)
176	27869/2024	22.03.2024	WP (C) - 6754/2024	A. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
177	27870/2024	22.03.2024	ABLAPL-2409/2024	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-3)
178	27871/2024	22.03.2024	WP (C) - 6753/2024	N. K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
179	27872/2024	22.03.2024	ABLAPL-2424/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-3)
180	27873/2024	22.03.2024	ABLAPL-2428/2024	B SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-3)
181	27874/2024	22.03.2024	WP (C) - 6336/2024	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No-33)
182	27875/2024	22.03.2024	ABLAPL-2383/2024	S BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20		(Seat No-33)
183	27876/2024	22.03.2024	MACA-912/2014	S. R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-6)
184	27877/2024	22.03.2024	MACA-912/2014	B. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-6)
185	27878/2024	22.03.2024	MACA-194/2019	S. K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-1)
186	27879/2024	22.03.2024	MACA-236/2022	P. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	MISC. APPEAL SEC.	(Seat No-6)
187	27880/2024	22.03.2024	MACA-769/2022	S. R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-4)
188	27881/2024	22.03.2024	MACA-769/2022	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-20	MISC. APPEAL SEC.	(Seat No-4)
189	27882/2024	22.03.2024	MACA-848/2023	M. K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-29	MISC. APPEAL SEC.	(Seat No-7)
190	27883/2024	22.03.2024	BLAPL-6691/2023	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)

19 1	27884/2 024	22.03.202 4	ABLAPL- 2427/20 24	PK DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-20		(Seat No- 8)
19 2	27885/2 024	22.03.202 4	CMP- 1/2024	P.K.PAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No- 54)
19 3	27886/2 024	22.03.202 4	RPFAM- 48/2024	J. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-05-21	FIRST APPEAL	(Seat No- 4)
19 4	27887/2 024	22.03.202 4	CMP- 1/2024	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No- 54)
19 5	27888/2 024	22.03.202 4	RPFAM- 37/2023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	FIRST APPEAL	(Seat No- 5)
19 6	27889/2 024	22.03.202 4	CONTC- 6519/20 23	A. T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	CONTEMPT	(Seat No- 6)
19 7	27890/2 024	22.03.202 4	CMP- 868/202 3	A.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-5	(Seat No- 53)
19 8	27891/2 024	22.03.202 4	GUAP- 5/2024	A. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-06-19		(Seat No- 53)
19 9	27892/2 024	22.03.202 4	WP (C) - 1387/20 11	P.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-6	(Seat No- 25)
20 0	27893/2 024	22.03.202 4	CMP- 210/202 4	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No- 39)
20 1	27894/2 024	22.03.202 4	WP (C) - 22413/2 023	G.SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No- 56)
20 2	27895/2 024	22.03.202 4	WP (C) - 19687/2 010	P.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-2	(Seat No- 6)
20 3	27896/2 024	22.03.202 4	WP (C) - 6707/20 24	C.K.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No- 3)
20 4	27897/2 024	22.03.202 4	CMP- 211/202 4	M. MAHAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No- 39)
20 5	27898/2 024	22.03.202 4	WP (C) - 6660/20 24	S.C.PAM	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No- 40)
20 6	27899/2 024	22.03.202 4	CMP- 179/202 0	A. T. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No- 31)
20 7	27900/2 024	22.03.202 4	WP (C) - 6655/20 24	S.C.PAM. .	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No- 40)

208	27901/2024	22.03.2024	WP (C) - 6036/2024	K.C.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No-5)
209	27902/2024	22.03.2024	ABLAPL-2393/2024	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
210	27903/2024	22.03.2024	ABLAPL-2387/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-5)
211	27904/2024	22.03.2024	WP (C) - 6038/2024	K.C.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No-5)
212	27905/2024	22.03.2024	ABLAPL-2375/2024	RK MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
213	27906/2024	22.03.2024	WP (C) - 6646/2024	S.C.PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-8	(Seat No-40)
214	27907/2024	22.03.2024	BLAPL-1396/2024	SP SAMANTA	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No-40)
215	27908/2024	22.03.2024	WP (C) - 6327/2024	S.M.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No-33)
216	27909/2024	22.03.2024	WP (C) - 6358/2024	S.K.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No-33)
217	27910/2024	22.03.2024	ABLAPL-2407/2024	L ACHARI	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
218	27911/2024	22.03.2024	ABLAPL-2404/2024	P JENA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-4)
219	27912/2024	22.03.2024	WP (C) - 6702/2024	C. K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
220	27913/2024	22.03.2024	ABLAPL-2402/2024	KC PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-1)
221	27914/2024	22.03.2024	WP (C) - 6361/2024	S.K.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No-33)
222	27915/2024	22.03.2024	ABLAPL-2396/2024	SK LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-33)
223	27916/2024	22.03.2024	WP (C) - 6362/2024	S.K.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No-33)

22 4	27917/2 024	22.03.202 4	ABLAPL- 2394/20 24	AB MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 4)
22 5	27918/2 024	22.03.202 4	WP (C) - 6366/20 24	S.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No- 33)
22 6	27919/2 024	22.03.202 4	ABLAPL- 2394/20 24	A PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 4)
22 7	27920/2 024	22.03.202 4	ABLAPL- 2371/20 24	MK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 4)
22 8	27921/2 024	22.03.202 4	ABLAPL- 2369/20 24	RK MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 3)
22 9	27922/2 024	22.03.202 4	ABLAPL- 856/202 4	SK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 3)
23 0	27923/2 024	22.03.202 4	ABLAPL- 927/202 4	SK DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 3)
23 1	27924/2 024	22.03.202 4	ABLAPL- 1845/20 24	J SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 3)
23 2	27925/2 024	22.03.202 4	ABLAPL- 2038/20 24	PK MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-20		(Seat No- 3)
23 3	27926/2 024	22.03.202 4	ABLAPL- 2367/20 24	PR PARIDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 2)
23 4	27927/2 024	22.03.202 4	BLAPL- 1302/20 24	MR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 3)
23 5	27928/2 024	22.03.202 4	BLAPL- 1044/20 24	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No- 3)
23 6	27929/2 024	22.03.202 4	CMAPL- 67/2024	N.C.SINHA	C.O.	COURT NO. 21	Order Dtd. 2024-03-22		(Seat No- 3)
23 7	27930/2 024	22.03.202 4	BLAPL- 1263/20 24	RB MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No- 3)
23 8	27931/2 024	22.03.202 4	RSA- 299/200 9	H.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-22	SECOND APPEAL	(Seat No- 2)
23 9	27932/2 024	22.03.202 4	SA- 317/198 8	A.C.JENA	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	SECOND APPEAL	(Seat No- 7)

24 0	27933/2 024	22.03.202 4	SA- 103/199 8	M.R.ROUTRA Y	C.O.	COURT NO. 1	Order Dtd. 2024-03-21		(Seat No- 7)
24 1	27934/2 024	22.03.202 4	ABLAPL- 2403/20 24	S. K. BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No- 7)
24 2	27935/2 024	22.03.202 4	ABLAPL- 2379/20 24	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No- 7)
24 3	27936/2 024	22.03.202 4	ABLAPL- 2374/20 24	SIBA PRASAD SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 2)
24 4	27937/2 024	22.03.202 4	ABLAPL- 2368/20 24	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No- 2)
24 5	27938/2 024	22.03.202 4	ABLAPL- 1541/20 24	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No- 2)
24 6	27939/2 024	22.03.202 4	ABLAPL- 2388/20 24	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 1)
24 7	27940/2 024	22.03.202 4	ABLAPL- 2397/20 24	P. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-20		(Seat No- 1)
24 8	27941/2 024	22.03.202 4	ABLAPL- 2416/20 24	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 9)
24 9	27942/2 024	22.03.202 4	ABLAPL- 2412/20 24	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-2	(Seat No- 7)
25 0	27943/2 024	22.03.202 4	ABLAPL- 2431/20 24	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 4)
25 1	27944/2 024	22.03.202 4	ABLAPL- 2436/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 4)
25 2	27945/2 024	22.03.202 4	ABLAPL- 2438/20 24	JADUNATH PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 4)
25 3	27946/2 024	22.03.202 4	TRP (C) - 56/2024	B R MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	M.J.C.	(Seat No- 6)
25 4	27947/2 024	22.03.202 4	ABLAPL- 2440/20 24	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-10		(Seat No- 6)
25 5	27948/2 024	22.03.202 4	ABLAPL- 2445/20 24	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-05-01	BAIL-1	(Seat No- 3)

256	27949/2024	22.03.2024	BLAPL-13602/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	BAIL-2	(Seat No-7)
257	27950/2024	22.03.2024	ABLAPL-2449/2024	M. K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-7)
258	27951/2024	22.03.2024	ABLAPL-2370/2024	A. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-30	BAIL-1	(Seat No-3)
259	27952/2024	22.03.2024	ABLAPL-2389/2024	A. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-3)
260	27953/2024	22.03.2024	ABLAPL-1522/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-3)
261	27954/2024	22.03.2024	ABLAPL-1516/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No-9)
262	27955/2024	22.03.2024	ABLAPL-2444/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No-9)
263	27956/2024	22.03.2024	ABLAPL-2443/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-9)
264	27957/2024	22.03.2024	ABLAPL-2441/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No-1)
265	27958/2024	22.03.2024	ABLAPL-2432/2024	USHARANI PATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-30		(Seat No-1)
266	27959/2024	22.03.2024	ABLAPL-2430/2024	NIRANJAN MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-1)
267	27960/2024	22.03.2024	ABLAPL-2429/2024	NIRANJAN MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-1)
268	27961/2024	22.03.2024	ABLAPL-2426/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-4)
269	27962/2024	22.03.2024	ABLAPL-2422/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-1	(Seat No-4)
270	27963/2024	22.03.2024	ABLAPL-2420/2024	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-4)
271	27964/2024	22.03.2024	ABLAPL-2418/2024	H. K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No-4)

27 2	27965/2 024	22.03.202 4	ABLAPL- 2415/20 24	M. R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 8)
27 3	27966/2 024	22.03.202 4	ABLAPL- 2415/20 24	A. KHANDAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 8)
27 4	27967/2 024	22.03.202 4	ABLAPL- 2414/20 24	PRATAP KUMAR BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-03-20		(Seat No- 8)
27 5	27968/2 024	22.03.202 4	SA- 68/1989	M. R. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2024-03-15	SECOND APPEAL	(Seat No- 2)
27 6	27969/2 024	22.03.202 4	BLAPL- 11344/2 023	B.SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-03-21		(Seat No- 2)
27 7	27970/2 024	22.03.202 4	ABLAPL- 10966/2 023	A.K.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-2	(Seat No- 10)
27 8	27971/2 024	22.03.202 4	BLAPL- 11031/2 023	M.MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-2	(Seat No- 8)
27 9	27972/2 024	22.03.202 4	TRP (C) - 62/2024	S.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	M.J.C.	(Seat No- 6)
28 0	27973/2 024	22.03.202 4	BLAPL- 14671/2 023	S.K.BHANJD EO	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-2	(Seat No- 8)
28 1	27974/2 024	22.03.202 4	BLAPL- 14378/2 023	B.B.MALLIC K	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 4)
28 2	27975/2 024	22.03.202 4	BLAPL- 13144/2 023	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-20	BAIL-1	(Seat No- 4)
28 3	27976/2 024	22.03.202 4	BLAPL- 12364/2 023	S.PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 2)
28 4	27977/2 024	22.03.202 4	BLAPL- 11853/2 022	S.SAMAL	C.O.	COURT NO. 8	Order Dtd. 2024-03-21	BAIL-2	(Seat No- 11)
28 5	27978/2 024	22.03.202 4	BLAPL- 9387/20 23	B.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2024-03-21	BAIL-2	(Seat No- 11)
28 6	27979/2 024	22.03.202 4	WP (C) - 37078/2 022	P.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No- 37)
28 7	27982/2 024	22.03.202 4	WP (C) - 37051/2 022	P.K.DASH	C.O.	COURT NO. 8	Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No- 37)
28 8	27983/2 024	22.03.202 4	CONTC- 1903/20 24	K.C.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-21		(Seat No- 37)

289	27984/2024	22.03.2024	ABLAPL-1049/2024	JIBAN JYOTI SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	BAIL-2	(Seat No-11)
290	27985/2024	22.03.2024	CONTC-1776/2024	S.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-21		(Seat No-11)
291	27986/2024	22.03.2024	CONTC-1777/2024	S.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-21		(Seat No-11)
292	27987/2024	22.03.2024	CONTC-1781/2024	S.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-21		(Seat No-11)
293	27988/2024	22.03.2024	CONTC-1799/2024	S.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-21		(Seat No-11)
294	27990/2024	22.03.2024	WPC (OAC) - 354/2017	T.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	OA Branch	(Seat No-1)
295	27991/2024	22.03.2024	WP (C) - 21651/2017	B.K.SWAIN	C.O.	COURT NO. 8	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-14)
296	27992/2024	22.03.2024	WP (C) - 32110/2020	U.K.CHHOTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-03-18	WRIT BRANCH-3	(Seat No-28)
297	27994/2024	22.03.2024	WP (C) - 29507/2019	YASHABANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-13)
298	27996/2024	22.03.2024	WP (C) - 29507/2019	H.K.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-19	WRIT BRANCH-3	(Seat No-13)
299	27998/2024	22.03.2024	WP (C) - 7810/2018	YASHABANTA DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-48)
300	27999/2024	22.03.2024	ABLAPL-91/2024	K C PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-03-21		(Seat No-48)
301	28001/2024	22.03.2024	WP (C) - 7810/2018	H.K.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No-48)
302	28003/2024	22.03.2024	WP (C) - 6611/2024	T.K.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
303	28005/2024	22.03.2024	WP (C) - 6908/2024	P.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
304	28007/2024	22.03.2024	WP (C) - 18363/2013	R C MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)

305	28008/2024	22.03.2024	WP (C) - 6630/2024	S.K.SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
306	28009/2024	22.03.2024	WP (C) - 19112/2013	R C MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
307	28010/2024	22.03.2024	WP (C) - 6441/2024	B K PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
308	28011/2024	22.03.2024	WP (C) - 6855/2024	B.K.MAHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
309	28012/2024	22.03.2024	WP (C) - 27167/2013	R C MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
310	28013/2024	22.03.2024	WP (C) - 14367/2021	J.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
311	28015/2024	22.03.2024	WP (C) - 6978/2012	R K MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
312	28016/2024	22.03.2024	WP (C) - 31086/2021	S.RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
313	28018/2024	22.03.2024	WP (C) - 9762/2018	K K NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
314	28019/2024	22.03.2024	WP (C) - 8397/2019	P.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
315	28020/2024	22.03.2024	WP (C) - 6061/2024	DEEPAK GOCHHAYAT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
316	28021/2024	22.03.2024	WP (C) - 6269/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
317	28023/2024	22.03.2024	WP (C) - 6264/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
318	28024/2024	22.03.2024	WP (C) - 3181/2020	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
319	28025/2024	22.03.2024	WP (C) - 6675/2024	B BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
320	28026/2024	22.03.2024	WP (C) - 3182/2020	M.N.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)

32 1	28027/2 024	22.03.202 4	WP (C) - 6585/20 24	S D JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
32 2	28028/2 024	22.03.202 4	WP (C) - 5956/20 24	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
32 3	28029/2 024	22.03.202 4	WP (C) - 3172/20 20	M.N.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
32 4	28030/2 024	22.03.202 4	WP (C) - 6515/20 24	B K DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 120)
32 5	28031/2 024	22.03.202 4	WP (C) - 6632/20 24	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
32 6	28032/2 024	22.03.202 4	WP (C) - 3169/20 20	M.N.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
32 7	28033/2 024	22.03.202 4	WP (C) - 36268/2 021	S BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 118)
32 8	28034/2 024	22.03.202 4	WP (C) - 3170/20 20	M.N.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
32 9	28036/2 024	22.03.202 4	WP (C) - 3168/20 20	M.N.MOHANT Y	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
33 0	28038/2 024	22.03.202 4	WP (C) - 10265/2 021	P.K.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
33 1	28039/2 024	22.03.202 4	WP (C) - 34284/2 020	G.ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
33 2	28040/2 024	22.03.202 4	WP (C) - 36358/2 022	B.K.MAHARA NA	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
33 3	28043/2 024	22.03.202 4	WP (C) - 5956/20 24	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
33 4	28044/2 024	22.03.202 4	WP (C) - 6812/20 24	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
33 5	28045/2 024	22.03.202 4	WP (C) - 6809/20 24	M K PANI	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
33 6	28046/2 024	22.03.202 4	CRLMC- 2504/20 16	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No- 2)

337	28047/2024	22.03.2024	WP (C) - 26025/2023	DILLIP KU SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
338	28048/2024	22.03.2024	CRLMC-4968/2023	A.K. ROUL	C.O.	COURT NO. 15	Order Dtd. 2024-05-16	CRIMINAL MISC	(Seat No-1)
339	28049/2024	22.03.2024	WP (C) - 16526/2021	BIKRAM SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
340	28050/2024	22.03.2024	CRLMC-357/2024	N. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-03-21		(Seat No-111)
341	28051/2024	22.03.2024	WP (C) - 40700/2021	P K DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
342	28052/2024	22.03.2024	CRLMC-3238/2023	P.K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	CRIMINAL MISC	(Seat No-6)
343	28054/2024	22.03.2024	WA-266/2024	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-03-19	WRIT APPEAL	(Seat No-1)
344	28057/2024	22.03.2024	WP (C) - 3173/2020	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
345	28058/2024	22.03.2024	WP (C) - 3174/2020	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
346	28059/2024	22.03.2024	WP (C) - 3176/2020	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
347	28061/2024	22.03.2024	WP (C) - 3178/2020	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
348	28062/2024	22.03.2024	WP (C) - 3179/2020	M N MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-108)
349	28081/2024	22.03.2024	WP (C) - 6188/2024	B.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-04	WRIT BRANCH-1	(Seat No-31)
350	28084/2024	22.03.2024	LAA-44/2017	BABITA SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-03-21	FIRST APPEAL	(Seat No-4)
351	28086/2024	22.03.2024	WP (C) - 6788/2024	S MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No-3)
352	28088/2024	22.03.2024	WP (C) - 6630/2024	D. GOCHAYAT	C.O.	COURT NO. 16	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)

353	28092/2024	22.03.2024	WP (C) - 5343/2024	SK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
354	28093/2024	22.03.2024	CRLMC-5285/2023	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat No-5)
355	28095/2024	22.03.2024	WP (C) - 6271/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
356	28097/2024	22.03.2024	WP (C) - 10008/2013	S BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
357	28098/2024	22.03.2024	WP (C) - 5345/2024	SK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
358	28099/2024	22.03.2024	WP (C) - 6159/2024	D.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Seat No-31)
359	28100/2024	22.03.2024	WP (C) - 6637/2024	B. SAHO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
360	28101/2024	22.03.2024	BLAPL-2216/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	BAIL-1	(Seat No-2)
361	28102/2024	22.03.2024	WP (C) - 6637/2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
362	28103/2024	22.03.2024	BLAPL-2215/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21		(Seat No-40)
363	28104/2024	22.03.2024	BLAPL-1945/2024	G R JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20		(Seat No-40)
364	28105/2024	22.03.2024	WP (C) - 6649/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-8	(Seat No-40)
365	28106/2024	22.03.2024	WP (C) - 6367/2024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
366	28107/2024	22.03.2024	WP (C) - 6396/2024	S.K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
367	28108/2024	22.03.2024	WP (C) - 6356/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-3	(Seat No-33)
368	28109/2024	22.03.2024	WP (C) - 6178/2024	R.CH. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)

369	28110/2024	22.03.2024	WP (C) - 6827/2024	M.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-2	(Seat No-7)
370	28112/2024	22.03.2024	WP (C) - 6153/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
371	28114/2024	22.03.2024	WP (C) - 6125/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
372	28115/2024	22.03.2024	WP (C) - 6147/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
373	28118/2024	22.03.2024	WP (C) - 6150/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
374	28119/2024	22.03.2024	WP (C) - 6152/2024	D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-31)
375	28127/2024	22.03.2024	WA-484/2021	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT APPEAL	(Seat No-3)
376	28129/2024	22.03.2024	WA-188/2024	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT APPEAL	(Seat No-2)
377	28130/2024	22.03.2024	BLAPL-1920/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21		(Seat No-2)
378	28132/2024	22.03.2024	WP (C) - 5589/2024	SANDEEP RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-34)
379	28133/2024	22.03.2024	BLAPL-1675/2024	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20		(Seat No-34)
380	28135/2024	22.03.2024	WP (C) - 6725/2024	S K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No-3)
381	28151/2024	22.03.2024	WP (C) - 10007/2013	S. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-21	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
382	28152/2024	22.03.2024	BLAPL-8646/2023	M.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-19	BAIL-2	(Seat No-9)
383	28153/2024	22.03.2024	BLAPL-1930/2024	JYOTISH RANJAN DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-20		(Seat No-9)
384	28154/2024	22.03.2024	FAO-211/2021	BK SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	MISC. APPEAL SEC.	(Seat No-2)

385	28155/2024	22.03.2024	WP (C) - 7280/2023	JINU RANI	C.O.	COURT NO. 5	Order Dtd. 2024-03-13	WRIT BRANCH-7	(Seat No-48)
386	28156/2024	22.03.2024	WP (C) - 978/2024	B MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
387	28157/2024	22.03.2024	WP (C) - 6919/2024	B K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-21	WRIT BRANCH-3	(Seat No-14)
388	28158/2024	22.03.2024	WP (C) - 978/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
389	28159/2024	22.03.2024	WP (C) - 978/2024	G BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
390	28160/2024	22.03.2024	WP (C) - 42168/2023	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
391	28161/2024	22.03.2024	WP (C) - 42168/2023	HEERA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
392	28162/2024	22.03.2024	WP (C) - 978/2024	DK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
393	28163/2024	22.03.2024	WP (C) - 42168/2023	G BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
394	28164/2024	22.03.2024	WP (C) - 42168/2023	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
395	28165/2024	22.03.2024	WP (C) - 1496/2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Seat No-22)
396	28166/2024	22.03.2024	WP (C) - 943/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-8	(Seat No-29)
397	28167/2024	22.03.2024	WP (C) - 1499/2024	KK NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Seat No-22)
398	28168/2024	22.03.2024	WP (C) - 482/2024	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No-51)
399	28169/2024	22.03.2024	WP (C) - 1560/2024	BK SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No-26)
400	28170/2024	22.03.2024	WP (C) - 42172/2023	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)

40 1	28171/2 024	22.03.202 4	WP (C) - 500/202 4	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No- 51)
40 2	28172/2 024	22.03.202 4	WP (C) - 1599/20 24	GP JENA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No- 26)
40 3	28173/2 024	22.03.202 4	WP (C) - 42314/2 023	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No- 13)
40 4	28174/2 024	22.03.202 4	WP (C) - 366/202 4	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No- 50)
40 5	28175/2 024	22.03.202 4	MATA- 25/2019	S. C. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-03-19	FIRST APPEAL	(Seat No- 1)
40 6	28176/2 024	22.03.202 4	WP (C) - 370/202 4	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-2	(Seat No- 50)
40 7	28177/2 024	22.03.202 4	WP (C) - 1425/20 24	MANGUL NAIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Seat No- 22)
40 8	28178/2 024	22.03.202 4	ABLAPL- 10359/2 020	SP SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2024-03-21	BAIL-2	(Seat No- 7)
40 9	28179/2 024	22.03.202 4	WP (C) - 1428/20 24	MANGUL NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANCH-5	(Seat No- 22)
41 0	28180/2 024	22.03.202 4	WP (C) - 11750/2 022	LK NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
41 1	28181/2 024	22.03.202 4	WP (C) - 2067/20 24	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANCH-3	(Seat No- 12)
41 2	28182/2 024	22.03.202 4	WP (C) - 11750/2 022	PK BHUYAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
41 3	28183/2 024	22.03.202 4	WP (C) - 39000/2 023	MANGUL NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-12	WRIT BRANCH-6	(Seat No- 36)
41 4	28185/2 024	22.03.202 4	BLAPL- 1988/20 24	S CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-03-20		(Seat No- 36)
41 5	28189/2 024	22.03.202 4	BLAPL- 2131/20 24	BS SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-03-21		(Seat No- 36)
41 6	28191/2 024	22.03.202 4	CONTC- 1869/20 24	T.K.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-22		(Seat No- 36)
41 7	28192/2 024	22.03.202 4	WP (C) - 4195/20 24	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No- 13)

418	28193/2024	22.03.2024	CMP-1251/2023	HS DEO	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No-49)
419	28195/2024	22.03.2024	BLAPL-8531/2023	T.R. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	BAIL-1	(Seat No-4)
420	28196/2024	22.03.2024	ABLAPL-411/2024	R.N. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-07	BAIL-1	(Seat No-3)
421	28197/2024	22.03.2024	BLAPL-1813/2024	D SAMAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-19	BAIL-2	(Seat No-8)
422	28198/2024	22.03.2024	BLAPL-7166/2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	BAIL-2	(Seat No-11)
423	28199/2024	22.03.2024	BLAPL-13433/2023	S. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-2	(Seat No-8)
424	28200/2024	22.03.2024	CRLA-725/2023	M.K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
425	28201/2024	22.03.2024	BLAPL-13371/2023	S. K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-1	(Seat No-3)
426	28202/2024	22.03.2024	BLAPL-7464/2023	BIKASH CHANDRA PARIJA	C.O.	COURT NO. 5	Order Dtd. 2024-03-21	BAIL-1	(Seat No-4)
427	28203/2024	22.03.2024	BLAPL-10879/2023	B. B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-2	(Seat No-10)
428	28204/2024	22.03.2024	BLAPL-12658/2023	S.K. DASH	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-1	(Seat No-6)
429	28205/2024	22.03.2024	BLAPL-13524/2023	R.K. MOHABHOI	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-1	(Seat No-2)
430	28206/2024	22.03.2024	BLAPL-11625/2023	M. D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-22	BAIL-2	(Seat No-12)
431	28207/2024	22.03.2024	BLAPL-6632/2023	M/S SIDHARTHA DAS, A.K. MOHANTY, S. TRIPATHY, V.R. BEHERA, A. MISHRA, I SWAIN, S.S. OJHA	C.O.	COURT NO. 11	Order Dtd. 2023-12-20	BAIL-2	(Seat No-8)

43 2	28208/2 024	22.03.202 4	BLAPL- 3009/20 23	SWAYAMPRAV A DASH	C.O.	COURT NO. 11	Order Dtd. 2023-11-09	BAIL-1	(Seat No- 3)
43 3	28209/2 024	22.03.202 4	BLAPL- 295/202 4	T.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Seat No- 3)
43 4	28210/2 024	22.03.202 4	ABLAPL- 481/202 4	NC SINHA	C.O.	COURT NO. 11	Order Dtd. 2024-03-22		(Seat No- 3)
43 5	28211/2 024	22.03.202 4	WP (C) - 6005/20 24	H.K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-09	WRIT BRANCH-7	(Seat No- 5)
43 6	28213/2 024	22.03.202 4	WP (C) - 6575/20 24	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No- 48)
43 7	28214/2 024	22.03.202 4	BLAPL- 1694/20 24	SURYAKANTA DASMOHAPAT RA	C.O.	COURT NO. 23	Order Dtd. 2024-03-19		(Seat No- 48)
43 8	28220/2 024	22.03.202 4	WP (C) - 7125/20 24	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
43 9	28221/2 024	22.03.202 4	WP (C) - 7120/20 24	M R BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 103)
44 0	28223/2 024	22.03.202 4	BLAPL- 1907/20 24	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-20		(Seat No- 103)
44 1	28224/2 024	22.03.202 4	BLAPL- 1796/20 24	A PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 103)
44 2	28225/2 024	22.03.202 4	BLAPL- 1796/20 24	HK DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-19		(Seat No- 103)
44 3	28226/2 024	22.03.202 4	WP (C) - 6136/20 24	P N NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	WRIT BRANCH-1	(Seat No- 31)
44 4	28227/2 024	22.03.202 4	CRLMA- 56/2024	J. KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-03-22		(Seat No- 31)
44 5	28228/2 024	22.03.202 4	BLAPL- 2129/20 24	M. K. PANI	C.O.	COURT NO. 23	Order Dtd. 2024-03-21	BAIL-1	(Seat No- 2)
44 6	28229/2 024	22.03.202 4	BLAPL- 1721/20 24	PRASANT KUMAR BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03-20		(Seat No- 2)
44 7	28230/2 024	22.03.202 4	WP (C) - 7102/20 24	M. D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No- 23)

448	28231/2024	22.03.2024	WP (C) - 7105/2024	D. K. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-22	WRIT BRANCH-5	(Seat No-23)
449	28232/2024	22.03.2024	WP (C) - 7112/2024	M. D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-04-18	WRIT BRANCH-5	(Seat No-23)
450	27671/2024	22.03.2024	ABLAPL-2410/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-20		(Seat No-23)
451	27673/2024	22.03.2024	BLAPL-707/2024	SUJAY SHANKER SINGHDEO	GENERAL		Order Dtd. 2024-03-14		(Seat No-23)
452	27676/2024	22.03.2024	BLAPL-13968/2023	SANTOSH KUMAR BISOI	GENERAL		Order Dtd. 2024-03-20	BAIL-2	(Seat No-10)
453	27677/2024	22.03.2024	ABLAPL-2390/2024	ANANTA CHARAN BISOI	GENERAL		Order Dtd. 2024-03-20		(Seat No-10)
454	27678/2024	22.03.2024	BLAPL-1939/2016	BISWAJIT DAS	GENERAL		Vakalatnama	BAIL-2	(Seat No-17)
455	27681/2024	22.03.2024	BLAPL-1940/2016	BISWAJIT DAS	GENERAL		Vakalatnama	BAIL-2	(Seat No-17)
456	27683/2024	22.03.2024	BLAPL-6113/2019	PRASANTA KUMAR PATRI	GENERAL		Vakalatnama	BAIL-1	(Seat No-5)
457	27686/2024	22.03.2024	BLAPL-6114/2019	PRASANTA KUMAR PATRI	GENERAL		Vakalatnama	BAIL-1	(Seat No-5)
458	27689/2024	22.03.2024	CRLMC-665/2020	PRASANTA KUMAR PATRI	GENERAL		Vakalatnama	CRIMINAL MISC	(Seat No-4)
459	27693/2024	22.03.2024	CRLMC-666/2020	PRASANTA KUMAR PATRI	GENERAL		Vakalatnama	CRIMINAL MISC	(Seat No-4)
460	27697/2024	22.03.2024	WP (C) - 28762/2023	MANOJ KUMAR SAHOO	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-47)
461	27698/2024	22.03.2024	MACA-1188/2023	BIKAS CHANDRA MOHANTY	GENERAL		Order Dtd. 2024-03-17	MISC. APPEAL SEC.	(Seat No-9)
462	27799/2024	22.03.2024	MATA-203/2023	NIHARIKA RATH	GENERAL		Order Dtd. 2024-03-20	FIRST APPEAL	(Seat No-4)
463	27800/2024	22.03.2024	WP (C) - 34415/2023	SANDHYARAN I PANI	GENERAL		Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No-19)

46 4	27804/2 024	22.03.202 4	WP (C) - 34419/2 023	DR. DURGA PRASAD PATNAIK	GENER AL		Order Dtd. 2024-03-21	WRIT BRANCH-4	(Seat No- 19)
46 5	27806/2 024	22.03.202 4	ABLAPL- 2289/20 24	DEBASIS MISHRA	GENER AL		Order Dtd. 2024-03-21	BAIL-2	(Seat No- 8)
46 6	27810/2 024	22.03.202 4	BLAPL- 2035/20 24	DEBASIS MISHRA	GENER AL		Order Dtd. 2024-03-21		(Seat No- 8)
46 7	27812/2 024	22.03.202 4	BLAPL- 2137/20 24	DEBASIS MISHRA	GENER AL		Order Dtd. 2024-03-21		(Seat No- 8)
46 8	27814/2 024	22.03.202 4	WP (C) - 5734/20 24	SUCHITRA PATRA	GENER AL		Order Dtd. 2024-03-18	WRIT BRANCH-4	(Seat No- 17)
46 9	27818/2 024	22.03.202 4	CRLMC- 306/201 7	HIRAK NATH SOUNTH	GENER AL		Order Dtd. 2017-04-07		(Seat No- 17)
47 0	27823/2 024	22.03.202 4	WP (C) - 6031/20 24	LAXMIKANTA MOHANTY	GENER AL		Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No- 5)
47 1	27824/2 024	22.03.202 4	WP (C) - 6013/20 24	BIRANCHI NARAYAN MAHAPATRA	GENER AL		Order Dtd. 2024-03-21	WRIT BRANCH-7	(Seat No- 5)
47 2	27980/2 024	22.03.202 4	WP (C) - 1430/20 08	SIDHHARHT PRASAD MISHRA	GENER AL		Entire Order		(Seat No- 5)
47 3	28063/2 024	22.03.202 4	WA- 464/202 3	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No- 1)
47 4	28064/2 024	22.03.202 4	WA- 537/202 3	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No- 6)
47 5	28065/2 024	22.03.202 4	WA- 1856/20 23	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No- 4)
47 6	28066/2 024	22.03.202 4	WP (C) - 1063/20 17	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
47 7	28067/2 024	22.03.202 4	WP (C) - 6751/20 17	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 113)
47 8	28068/2 024	22.03.202 4	WP (C) - 5938/20 24	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2024-03-15	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
47 9	28069/2 024	22.03.202 4	ABLAPL- 2523/20 24	TARINI PANIGRAHI	GENER AL		Order Dtd. 2024-03-21		(Seat No- 112)

480	28070/2024	22.03.2024	WP (C) - 38796/2023	SANTOSH KUMAR MISHRA	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH-4	(Seat No-38)
481	28072/2024	22.03.2024	BLAPL-2377/2024	RAKESH KUMAR NAYAK	GENERAL		Order Dtd. 2024-03-22		(Seat No-38)
482	28073/2024	22.03.2024	BLAPL-2404/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-03-22		(Seat No-38)
483	28074/2024	22.03.2024	ABLAPL-2547/2024	LAXMIDHAR MAHAPATRA	GENERAL		Order Dtd. 2024-03-22		(Seat No-38)
484	28075/2024	22.03.2024	BLAPL-2049/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-03-21	BAIL-1	(Seat No-4)
485	28078/2024	22.03.2024	BLAPL-2388/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-03-22		(Seat No-4)
486	28094/2024	22.03.2024	BLAPL-2378/2024	BIKASH KUMAR PRADHAN	GENERAL		Order Dtd. 2024-03-22		(Seat No-4)
487	28096/2024	22.03.2024	CONTC-1733/2024	SANDHYARAN I PANI	GENERAL		Order Dtd. 2024-03-22		(Seat No-4)
488	28194/2024	22.03.2024	ABLAPL-13906/2023	P. VENKATARAMANA MANIKANTA	GENERAL		Entire Brief	BAIL-1	(Seat No-1)
489	28212/2024	22.03.2024	CRLMC-734/2024	P. RAJU	GENERAL		Order Dtd. 2024-03-18		(Seat No-1)
490	28215/2024	22.03.2024	SA-176/1998	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	SECOND APPEAL	(Seat No-2)
491	28216/2024	22.03.2024	BLAPL-10271/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-03-21	BAIL-1	(Seat No-6)
492	28217/2024	22.03.2024	SA-290/1996	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12		(Seat No-6)
493	28219/2024	22.03.2024	LAA-34/2016	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-12	FIRST APPEAL	(Seat No-2)
494	28222/2024	22.03.2024	SA-196/1987	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-13		(Seat No-2)
495	27704/2024	22.03.2024	BLAPL-14029/2023	R. PADIAMI	GENERAL		Order Dtd. 2024-02-09	BAIL-2	(Seat No-12)

496	27705/2024	22.03.2024	BLAPL-13570/2023	SOURYA KANTA TRIPATHY, B. PUJARI	GENERAL		Order Dtd. 2024-03-18	BAIL-1	(Seat No-2)
497	27712/2024	22.03.2024	WP (C) - 30787/2023	B. R. DALAI	GENERAL		Order Dtd. 2023-09-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
498	27798/2024	22.03.2024	ABLAPL-14972/2023	R DAS	GENERAL		Order Dtd. 2024-03-06	BAIL-2	(Seat No-12)
499	27981/2024	22.03.2024	OJC-8796/1996	SMT. SHANTI LATA	GENERAL		Order Dtd. 1997-06-27		(Seat No-12)
500	27989/2024	22.03.2024	WP (C) - 4538/2024	B K BEHERA	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
501	27993/2024	22.03.2024	ABLAPL-15051/2023	P K DASH	GENERAL		Order Dtd. 2023-12-22		(Seat No-120)
502	27995/2024	22.03.2024	WP (C) - 16600/2006	H K DASH	GENERAL		Order Dtd. 2007-11-14		(Seat No-120)
503	27997/2024	22.03.2024	CRLREV-550/2023	R N PRUSTY	GENERAL		Order Dtd. 2024-01-10	CRIMINAL REVISION	(Seat No-5)
504	28000/2024	22.03.2024	BLAPL-502/2024	C R KAR	GENERAL		Order Dtd. 2024-03-12		(Seat No-5)
505	28002/2024	22.03.2024	BLAPL-9511/2023	R K JENA	GENERAL		Order Dtd. 2024-03-06 Petition ,Appealmemo,	BAIL-1	(Seat No-4)
506	28004/2024	22.03.2024	WP (C) - 40165/2021	M K DAS	GENERAL		Order Dtd. 2021-12-22	WRIT BRANCH-1	(Seat No-4)
507	28006/2024	22.03.2024	WP (C) - 33301/2020	M K DAS	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-3	(Seat No-11)
508	28014/2024	22.03.2024	MATA-232/2022	P K MISHRA	GENERAL		Order Dtd. 2024-03-13	FIRST APPEAL	(Seat No-2)
509	28017/2024	22.03.2024	WP (C) - 2766/2024	B K SWAIN	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-33)
510	28022/2024	22.03.2024	WP (C) - 20922/2019	B K BEHERA	GENERAL		Order Dtd. 2019-11-15 Petition ,Misc. case ,	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)

51 1	28035/2 024	22.03.202 4	ABLAPL- 12623/2 023	P K PATRA	GENER AL		Order Dtd. 2023-12-08		(Seat No- 110)
51 2	28037/2 024	22.03.202 4	CONTC- 2908/20 11	G K SAHO	GENER AL		Order Dtd. 2016-12-02		(Seat No- 110)
51 3	28041/2 024	22.03.202 4	WP (C) - 12884/2 014	D MISHRA	GENER AL		Order Dtd. 2024-03-20	WRIT BRANCH-1	(Seat No- 1)
51 4	28042/2 024	22.03.202 4	ABLAPL- 15087/2 023	R DANGRI	GENER AL		Order Dtd. 2024-01-05		(Seat No- 1)
51 5	28053/2 024	22.03.202 4	WP (C) - 12211/2 010	P K MISHRA	GENER AL		Order Dtd. 2010-12-14		(Seat No- 1)
51 6	28055/2 024	22.03.202 4	WP (C) - 37836/2 023	P K MISHRA	GENER AL		Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No- 45)
51 7	28056/2 024	22.03.202 4	BLAPL- 7737/20 23	S BISWAL	GENER AL		Order Dtd. 2024-02-22	BAIL-2	(Seat No- 8)
51 8	28060/2 024	22.03.202 4	CRLMC- 5026/20 23	M S HASAN	GENER AL		Order Dtd. 2024-03-18	CRIMINAL MISC	(Seat No- 2)
51 9	28071/2 024	22.03.202 4	WPCRL- 52/2019	P BEHERA	GENER AL		Order Dtd. 2022-07-08	WRIT BRANCH (DIVISION BENCH)	(Seat No- 113)
52 0	28076/2 024	22.03.202 4	OJC- 3519/20 02	P BEHERA	GENER AL		Order Dtd. 2006-04- 18Petition ,Annexure,		(Seat No- 113)
52 1	28077/2 024	22.03.202 4	CMP- 122/202 4	M KAR	GENER AL		Order Dtd. 2024-03-19	WRIT BRANCH-7	(Seat No- 15)
52 2	28079/2 024	22.03.202 4	CMP- 1251/20 23	M DAS	GENER AL		Order Dtd. 2024-03-19	WRIT BRANCH-1	(Seat No- 49)
52 3	28080/2 024	22.03.202 4	CONTC- 1511/20 23	S K BEHERA	GENER AL		Order Dtd. 2024-02-20	CONTEMPT	(Seat No- 3)
52 4	28082/2 024	22.03.202 4	ABLAPL- 15914/2 019	P K BHUYAN	GENER AL		Order Dtd. 2021-09-28	CRIMINAL MISC	(Seat No- 3)
52 5	28083/2 024	22.03.202 4	WPC (OAC) - 471/200 8	G C JENA	GENER AL		Order Dtd. 2022-01-05	OA Branch	(Seat No- 1)
52 6	28085/2 024	22.03.202 4	WP (C) - 6804/20 24	B K PATI	GENER AL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)

527	28087/2024	22.03.2024	WP (C) - 25409/2022	G C JENA	GENERAL		Order Dtd. 2022-09-28	WRIT BRANCH-4	(Seat No-37)
528	28089/2024	22.03.2024	WP (C) - 17243/2012	S K SAHU	GENERAL		Order Dtd. 2018-07-25 Petition, Annexure, Misc. case, Entire Order,		(Seat No-37)
529	28090/2024	22.03.2024	WP (C) - 7285/2011	S K SAHU	GENERAL		Order Dtd. 2018-07-30 Petition, Annexure, Counter, Entire Order,		(Seat No-37)
530	28091/2024	22.03.2024	WP (C) - 42523/2023	D MISHRA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-6	(Seat No-25)
531	28111/2024	22.03.2024	WP (C) - 9798/2019	D SAMAL	GENERAL		Order Dtd. 2023-06-30	WRIT BRANCH-2	(Seat No-45)
532	28113/2024	22.03.2024	JCRLA-20/2021	S BISWAL	GENERAL		Order Dtd. 2023-07-19	CRIMINAL APPEAL	(Seat No-9)
533	28116/2024	22.03.2024	WP (C) - 1147/2022	S K BISWAL	GENERAL		Order Dtd. 2022-06-30	WRIT BRANCH-2	(Seat No-9)
534	28117/2024	22.03.2024	SA-72/1993	Y DAS	GENERAL		Order Dtd. 2024-02-21	SECOND APPEAL	(Seat No-7)
535	28120/2024	22.03.2024	WP (C) - 4312/2023	M NAYAK	GENERAL		Order Dtd. 2023-03-13	WRIT BRANCH-6	(Seat No-35)
536	28121/2024	22.03.2024	WA-2345/2023	B SWAIN	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
537	28122/2024	22.03.2024	WA-2543/2023	B SWAIN	GENERAL		Order Dtd. 2023-11-24	WRIT APPEAL	(Seat No-4)
538	28123/2024	22.03.2024	WA-2343/2023	B SWAIN	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No-5)
539	28124/2024	22.03.2024	WA-2348/2023	B SWAIN	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
540	28125/2024	22.03.2024	WA-2504/2023	B SWAIN	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-4)
541	28126/2024	22.03.2024	WA-2505/2023	B SWAIN	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No-4)

54 2	28128/2 024	22.03.202 4	WP (C) - 15168/2 014	B SWAIN	GENER AL		Order Dtd. 2019-02-01		(Seat No- 4)
54 3	28131/2 024	22.03.202 4	WA- 2546/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No- 4)
54 4	28134/2 024	22.03.202 4	WA- 2349/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No- 5)
54 5	28136/2 024	22.03.202 4	WA- 2344/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No- 5)
54 6	28137/2 024	22.03.202 4	WA- 2347/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No- 5)
54 7	28138/2 024	22.03.202 4	WA- 2548/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No- 4)
54 8	28139/2 024	22.03.202 4	WA- 2512/20 23	B SWAIN	GENER AL			WRIT APPEAL	(Seat No- 4)
54 9	28140/2 024	22.03.202 4	WP (C) - 24429/2 022	A K BARIK	GENER AL		Order Dtd. 2024-03-11	WRIT BRANCH-1	(Seat No- 2)
55 0	28141/2 024	22.03.202 4	CRLMP- 1949/20 21	M K NAYAK	GENER AL		Order Dtd. 2021-11- 10Petition ,Annexure,	WRIT BRANCH-7	(Seat No- 5)
55 1	28142/2 024	22.03.202 4	RSA- 283/201 9	P K MOHANTY	GENER AL		Entire Order	SECOND APPEAL	(Seat No- 6)
55 2	28143/2 024	22.03.202 4	WA- 2545/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-24	WRIT APPEAL	(Seat No- 4)
55 3	28144/2 024	22.03.202 4	WA- 2346/20 23	B SWAIN	GENER AL		Order Dtd. 2023-10-18	WRIT APPEAL	(Seat No- 5)
55 4	28145/2 024	22.03.202 4	WA- 2506/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No- 4)
55 5	28146/2 024	22.03.202 4	WA- 2515/20 23	B SWAIN	GENER AL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No- 4)
55 6	28147/2 024	22.03.202 4	WPC (OA) - 1206/20 18	A K RAY	GENER AL		Order Dtd. 2022-09-16	OA Branch	(Seat No- 1)
55 7	28148/2 024	22.03.202 4	WP (C) - 36839/2 022	P K BHUYAN	GENER AL		Order Dtd. 2023-10-31	WRIT BRANCH-1	(Seat No- 3)

558	28149/2024	22.03.2024	WP (C) - 17025/2024	S K SAHU	GENERAL		Order Dtd. 2014-05-05		(Seat No-3)
559	28150/2024	22.03.2024	FA-360/1982	N K SATAPATHY	GENERAL		Order Dtd. 1992-07-27		(Seat No-3)
560	28184/2024	22.03.2024	JCRLA-43/2012	B.SATAPATHY	GENERAL		Order Dtd. 2023-07-24 Judgement Dtd. 2023-07-24,	CRIMINAL APPEAL	(Seat No-1)
561	28186/2024	22.03.2024	JCRLA-33/2016	B.SATAPATHY	GENERAL		Judgement Dtd. 2023-11-01	CRIMINAL APPEAL	(Seat No-7)
562	28187/2024	22.03.2024	JCRLA-76/2008	B.SATAPATHY	GENERAL		Judgement Dtd. 2023-11-16	CRIMINAL APPEAL	(Seat No-8)
563	28188/2024	22.03.2024	JCRLA-45/2005	B.SATAPATHY	GENERAL		Judgement Dtd. 2023-03-31	CRIMINAL APPEAL	(Seat No-6)
564	28190/2024	22.03.2024	WP (C) - 33564/2023	N. DAS	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-2	(Seat No-50)
565	28218/2024	22.03.2024	ARBP (ICA) - 2/2024	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2024-03-22		(Seat No-50)

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